

27

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 1397/96

DATE OF ORDER : 11-11-1997.

Between :-

G.Vijaya Kumar

... Applicant

And

1. Union of India rep. by its General Manager, SC Rlys, Rail Nilayam, Sec'bad-500 071.
2. The Financial Adviser & Chief Accounts Officer, SC Rlys, Rail Nilayam, Sec'bad-500 071.

... Respondents

-- -- --

Counsel for the Applicant : Shri L.Nanda Kishre

Counsel for the Respondents : Shri V.Bhimanna, SC for Rlys

-- -- --

CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri B.S.Jai Parameshwar, Member (J)).

Jai

-- -- --

... 2.

28

(Order per Hon'ble Shri B.S.Jai Parameshwar, Member (J) ).

-- -- --

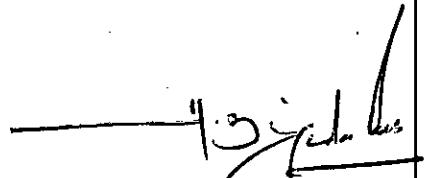
‘to-day’  
This O.A. is taken up on the basis of the letter  
dt.10-11-1997 of the counsel for the applicant.

2. In the said letter it is stated that the applicant  
expressed his intention not to proceed <sup>further</sup> in the matter and ~~to seek~~ <sup>sought</sup> permission to withdraw the Original Application.

3. Heard Sri Nanda Kishore, counsel for the applicant  
and Sri V.Bhimanna, standing counsel for the respondents. In view  
of the letter dt.10-11-1997 of the counsel for the applicant, OA  
is disposed of as withdrawn.

4. No order as to costs.

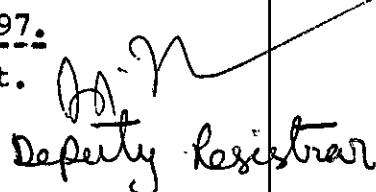
  
B.S.JAI PARAMESHWAR  
Member (J)  
11-11-97

  
H. RAJENDRA PRASAD  
Member (A)

Dated: 11th November, 1997.

Dictated in Open Court.

av1/

  
Deputy Registrar

424

O.A.1397/96.

To

1. The General Manager, Union of India,  
SC Rlys, Railnilayam, Secunderabad.
2. The Financial Adviser & Chief Accounts Officer,  
SC Rlys, Railnilayam, Secunderabad-71.
3. One copy to Mr.L.Nanda Kishore, Advocate, CAT.Hyd.
4. One copy to Mr.V.Bhimanna, SC for Rlys CAT.Hyd.
5. One copy to HBSJP.M.(J) CAT.Hyd.
6. One copy to D.R.(A) CAT.Hyd.
7. One spare copy.

pvm

20/11/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.  
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)  
The Hon'ble Mr. B. S. Jaiparameshwar : M(C)

DATED:- 20/11/97

ORDER/JUDGMENT.

M.A./R.A./C-A. No.:

in

O.A. No. 1397/96

T.A. No. (W.P. )

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

हाईकोर्ट प्रशासनिक अधिकारण  
Central Administrative Tribunal

प्रेषण /DESPATCH

20 NOV 1997

हैदराबाद न्यायपोठ  
HYDERABAD BENCH